Appendix 2B List of Agencies Authorized to issue Certificate of Origin [Preferential]

SI. No	Name of the Agreement	Authorized Agencies
1	Global System of Trade Preferences (GSTP)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Tobacco Board for Tobacco products (iv) Textile Committee- Textile and made ups
2	India Sri Lanka Free Trade Agreement (ISLFTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
3	ASEAN-India Free Trade Agreement (ASEAN-India FTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
4	India-Korea Comprehensive Economic Partnership Agreement (IKCEPA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
5	India-Malaysia Comprehensive Economic Cooperation Agreement (IMCECA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development
6	India-Japan Comprehensive Economic Partnership Agreement (IJCEPA)	(i) Export Inspection Council (EIC)-for all goods
7	India-Afghanistan Preferentia Trading Agreement (India Afghanistan PTA)	,, , ,
8	South Asia Free Trade Area (SAFTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
9	India-Chile Preferentia Trading Agreement (India Chile PTA)	(ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textile Committee- Textile and made ups
10	India-Mercosur Preferentia Trading Agreement (India Mercosur PTA)	() ()
11	Asia-Pacific Trade Agreement (APTA)	As per Appendix 2D of Handbook of Procedure (Appendices and AayatNiryat Forms) 2015-2020

		(i) Textile Committee- Textile and made ups	
12.	SAARC Preferential Trading	As per Appendix 2D of Handbook of Procedure	
	Arrangement (SAPTA)	(Appendices and Aayat Niryat Forms) 2015-202	20
		(i) Textile Committee- Textile and made ups	
13.	India-Thailand Early Harvest	(i) Export Inspection Council (EIC)-for all goods	
	Scheme	(ii) Marine Products Export Developme	nt
		Authority (MPEDA) -for Marine products	
14.	India-Singapore	(i) Export Inspection Council (EIC)-for all goods	
	Comprehensive Economic	` '	nt
	Cooperation Agreement	Authority (MPEDA) -for Marine products	
	(CECA)	(iii) Textile Committee- Textile and made ups	
15.	Generalized System o	As per Appendix 2C of Handbook of Procedure	
	Preferences (GSP) Scheme	(Appendices and Aayat Niryat Forms) 2015-202	20
16.	India-Mauritius	(i) Export Inspection Council and Expo	ort
	Comprehensive Economic	Inspection Agencies –All products	
	Cooperation and Partnership	• •	
	Agreement (CECPA)i	Authority and regional offices -Marir	ne
		products	•.
		(iii) Development Commissioner, Handicra	π,
		and regional offices –Handicraft	
		(iv) Spices Board — Spices and Cashew nuts	
		(v) Coir Board –Coir and Coir products	
		(vi) Textile Committee and regional offices Textiles and Clothing	_
		(vii) Central Silk Board and regional offices	
		Silk products	_
			ΔII
		products manufactured by Units in Kand	
		and Surat SEZs and EOUs located with	
		the respective jurisdiction.	
			ΔII
		products manufactured by units in Kand	lla
		and Surat SEZs and EOUs located with	
		the respective jurisdiction.	
		(x) SEEPZ Special Economic Zone -/	
		products manufactured by Units in SEEF	
			ne
		respective jurisdiction.	
		(xi) Cochin Special Economic Zone -/	
		products manufactured by units in Coch	
			ne
		respective jurisdiction.	ΛΠ
		(xii) NOIDA Export Processing Zone –/ products manufactured by units in Noice	
		·	ia ne
		respective jurisdiction.	ıC
		(xiii) Visakhapatnam SEZ –All produc	te.
		manufactured by Units in Visakhapatna	
		· · · · · · · · · · · · · · · · · · ·	ne
		respective jurisdiction.	10
		100p00tivo juiloulottori.	

(xiv)	Falta	SEZ	All	produ	cts m	nanufact	tured by
	Units	in	Falta	SEZ	and	EOUs	located
	within	the	respe	ctive j	urisdi	ction.	

- (xv) Directorate General of Foreign Trade and regional offices –All products
- (xvi) Tobacco Board -Tobacco and tobacco products
- (xvii) Agricultural and Processed Food Products Export Development Authority (APEDA) – Agricultural products.

17. India - UAE Comprehensive Economic Partnership Agreement (CEPA)

- (i) Export Inspection Council and Export Inspection Agencies- All products
- (ii) Marine Products Export Development Authority and regional offices- Marine products
- (iii) Development Commissioner, Handicraft, and regional offices- Handicraft
- (iv) Spices Board- Spices and Cashew nuts
- (v) Coir Board Coir and Coir products
- (vi) Textile Committee and regional offices Textiles and Clothing
- (vii) Central Silk Board and regional offices Silk products
- (viii) MEPZ special Economic Zone All products by Units in Madras SEZ and EOUs located within the jurisdiction.
- (ix) Kandla Special Economic zone All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction.
- (x) SEEPZ Special Economic Zone All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction.
- (xi) Cochin Special Economic Zone All products manufactured by Units in Cochin SEZ and EOUs located within the respective jurisdiction.
- (xii) NOIDA Special Economic Zone All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction.
- (xiii) Vishakhapatnam Special Economic Zone All products manufactured by Units in Vishakhapatnam SEZ and EOUs located within the respective jurisdiction
- (xiv) Falta Special Economic Zone All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction.
- (xv) Directorate General of Foreign Trade and regional offices All products
- (xvi) Tobacco Board- Tobacco and tobacco products

		(xvii) Agricultural and Processed Food Products Export Development Authority (APEDA) - Agricultural Products
18.	India-Australia Economic Cooperation and Trade Agreement (ECTA)	 (i) Export Inspection Council and Export Inspection Agencies - All products (ii) Marine Products Export Development Authority and regional offices - Marine products (iii) Development Commissioner, Handicraft, and regional offices -Handicraft (iv) Spices Board- Spices and Cashew nuts (v) Coir Board- Coir and Coir products (vi) Textile Committee and regional offices- Textiles and Clothing (vii) Central Silk Board and regional offices-Silk products (viii) MEPZ special Economic Zone - All products by Units in Madras SEZ and EOUs located within the jurisdiction. (ix) Kandla Special Economic zone- All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction. (x) SEEPZ Special Economic Zone-All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction. (xi) Cochin Special Economic Zone-All products manufactured by Units in Cochin SEZ and EOUs located within the respective jurisdiction. (xii) NOIDA Special Economic Zone-All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction. (xiii) Vishakhapatnam Special Economic Zone-All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction. (xiii) Vishakhapatnam SEZ and EOUs located within the respective jurisdiction. (xiv) Falta Special Economic Zone-All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction. (xv) Falta Special Economic Zone-All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction. (xv) Directorate General of Foreign Trade and regional offices-All products. (xvi) Tobacco Board- Tobacco and tobacco products

	(xvii) Agricultural and Processed Food Products
	Export Development Authority (APEDA)- Agricultural Products

ⁱ Public Notice No. 05/2015-20 dated31.03.2021 Public Notice 05/2015-20 dated 29.04.2022 Public Notice 44/2015-20 dated 22.12.2022